

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1620
ANSWERED ON:30.11.2009
CATEGORISATION OF DIFFERENT CASTES
Singh Shri Brij Bhushan Sharan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the criteria for categorizing various castes into different categories for reservation in the country;
- (b) whether the Government proposes to constitute a Commission to determine denovo categorization of general, other backward classes, scheduled castes and scheduled tribes on economic basis in place of caste basis;
- (c) if so, the details thereof;
- (d) if not, the reasons thereof;
- (e) the names of the States which have submitted the proposal to the Union Government for inclusion of Gujarat and Jat communities under the Union list of Scheduled Castes (SCs); and
- (f) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) Criteria for categorizing certain castes and
 - (i) Scheduled Castes,
 - (ii) Scheduled Tribes and
 - (iii) Other Backward Classes is as follows:-
 - (i) Scheduled Castes: Extreme social, educational and economic backwardness arising out of traditional practice of untouchability.
 - (ii) Scheduled Tribes: Indication of primitive traits, Distinctive culture, Geographical isolation, Shyness of contact with the community at large and
 - (iii) Other Backward Classes: Social, Educational, Economic Backwardness and inadequate Representation in the Central Government posts and services.
- (b) to (d) the government of India has set up a Commission for Economically Backward Classes not covered under the existing Reservation Policy.
- (e) No State Government has recommended to this Ministry inclusion of Gurjar and Jat communities in the list of Scheduled Castes.
- (f) Does not arise.